

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)**

ORDER

No:39 of 2022/RG

Dated: 18.01.2022

Pursuant to the High Court order No. 19 of 2022/RG dated 14.01.2022 and the approval accorded by Hon'ble the Chief Justice, Sh. Sanjeev Gupta, District Judge (Super Time Scale), is appointed as the Registrar General of the High Court of Jammu & Kashmir and Ladakh and Mrs. Jeema Bashir, District Judge (Selection Time Scale), is appointed as the Registrar Inspection in Srinagar wing of the High Court.

By Order.

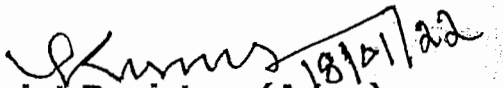

(Permod Kumar)
Joint Registrar (Adm.)

No: 661-75/RG/GS

Dated:- 18.01.2022

Copy of the above forwarded to:

1. Secretary General, Supreme Court of India, New Delhi for information.
2. Secretary to the Government, Department of Justice, Union of India.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
4. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
5. Registrar Generals of all the High Courts.
6. Secretary to the Govt. Department of Justice, UTs of Jammu & Kashmir/Ladakh
7. Registrar Vigilance, High Court of J&K and Ladakh.
8. Director, J&K Judicial Academy, Jammu.
9. Registrar Rules, High Court of J&K and Ladakh, Jammu
10. Member Secretary, JKLSA/LLSA.
11. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
12. All PDJs of the UTs of Jammu & Kashmir/Ladakh.
.....for information.
- ✓ 13. CPC, e-Courts, High Court of J&K, Jammu with the request to upload the order on the official website of the High Court.
14. Accounts Officers, High Court of J&K, Jammu/Srinagar for information and necessary action.
15. Incharge Library, High Court Jammu/Srinagar for keeping the record of the same.
16. Order File.


Joint Registrar (Adm.)